



बौद्धिक संपदा

भारत

एकस्व / अभिकल्प / व्यापार चिह्न
भौगोलिक उपदर्शन / कॉपीराइट
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कार्यालय महानियंत्रक एकस्व, अभिकल्प और व्यापार चिह्न

**Office of The Controller General
Patents, Designs & Trade Marks**

वाणिज्य और उद्योग मंत्रालय

Ministry of Commerce & Industry

उद्योग संवर्धन और आंतरिक व्यापार विभाग

Department for Promotion of Industry and Internal Trade

बौद्धिक संपदा भवन

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Public Notice

Subject: Compliance with Para. 68 of WP(C)-IPD 9/2023 Order dated 4th July 2024 – Constitution of an ad-hoc committee to deal with the complaints, if any, filed against Patent or Trademark Agents until a ‘Code of Conduct’ to regulate the conduct of Patents and Trademarks Agents is notified.

In compliance with the order issued in WP(C)-IPD 9/2023 dated 4th July 2024 by the Hon'ble High Court of Delhi, the Office of the Controller General of Patents, Designs, and Trademarks (CGPDTM) is required to constitute an ad-hoc committee to deal with the complaints, if any, filed against the Patent or Trademark Agents.

The committee is constituted for this purpose, with the following members nominated by the Department for Promotion of Industry and Internal Trade (DPIIT):

1. Prof. (Dr.) Unnat P. Pandit, CGPDTM
2. Shri N. K. Mohanty, Senior Joint Controller of Patents and Designs, O/o CGPDTM
3. Shri P. K. Pandey, Deputy Registrar of TM, GI and Copyright, O/o CGPDTM
4. Shri Subhatosh Majumdar, IP Practitioner
5. Ms. Rajeshwari Hariharan, IP Practitioner

This notice is issued to inform the public and relevant stakeholders about the formation of this committee. Any complaints against Patent Agents or Trademark Agents may be forwarded to the office of CGPDTM at email id llc-ipo@gov.in.

This is issued in accordance with the approval of the competent authority in DPIIT, Ministry of Commerce and Industry.

-Sd-
Hemant Borale
Director (Administration)